

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 227/252/ND/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
30.11.2017**

NAME OF THE COMPANY: Jai Mohan Transport Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Anurag Nirbhaya, Chartered Accountant

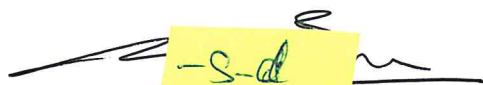
Mr. Lakshmi Gurung, Ld. Counsel, Income Tax Department

Mr. Manish Raj, Company Prosecutor for ROC, Delhi

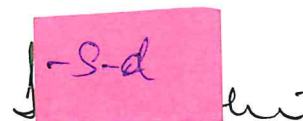
ORDER

Mr. Anurag Nirbhaya, Chartered Accountant has appeared on behalf of the Applicant. Notice is accepted by the Ld. Prosecutor appearing on behalf of the ROC and Ms. Lakshmi Gurung, Ld. Standing Counsel for the Income Tax Department. Let the paper book be supplied to the Counsels. Reply be filed before the next date of hearing.

To come up on 21st December, 2017. ✓



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**